

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4403  
ANSWERED ON:19.05.2006  
DDA S ROLE IN LAND ACQUISITION  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to restrict DDA`s role in land acquisition and construction;
- (b) if so, the details thereof; and
- (c) the reasons for curbing the activities of DDA?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)to(c): With a view to securing proper development of Delhi in its emerging context and in view of the mixed experience of the scheme of large scale acquisition and disposal of land, the Government while issuing guidelines in 2003 for the preparation of Master Plan for Delhi 2021, had suggested that a suitable alternative to this approach should be sought. The Draft Master Plan for Delhi, 2021 published on 16.3.2005 inviting suggestions/objections from the public, accordingly, acknowledges the need for review of the scheme of large scale acquisition, development of alternative options for areas identified for urbanization and involving the private sector in development of land and provision of infrastructure services.